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## Clearance to power generating schemes

- 1840. SHRI **TARA CHARAN** MAJUMDAR: Will the **PRIME** MINISTER be pleased to state:
- (a) whether clearance to 43 power generating schemes was given on the 30th & 31st March, 1996;
- (b) if so, the details thereof, with the names of such schemes state-wise;
- (c) whether these schemes were cleared in favour of some private parties;
- (d) if so, the names of these parties, scheme-wise, with estimated cost involved in each scheme:

- (e) whether clearance of such schemes has drawn wide opposition in country; and
- (f) if so, the details of the action taken in view of such opposition?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) to (d) Details of the 45 proposals costing above Rs. 100 crores for setting up of power projects in the private sector which were accorded 'in-principle' clearance of CEA on 30th & 31st March, 1996, are given in the Statement. (See below)

- (e) No, Sir.
- (f) Does not arise in view of the reply to (c) above.

#### Statement

Power Generating Scheme granted 'in-principle' clearance of central electricity authority on 30.3.1996 & 31.3.1996.

S. No.	Name of the Project/executing Agency/State	Capacity (M.W.)
1.	TPS AT NEW DELHI— (APPOLLO ENERGY POWER	300.00
	CO.)—DELHI.	
2.	HEP AT ALLAIN DUHANGAN—(RAJASTHAN SPINNING	192.00
	& WEAVING MILL) HIMACHAL PRADESH	
3.	HEP AT DHAMWARI SUNDA—(DAMWARI POWER CO.)	70.00
	HIMACHAL PRADESH—	
4.	HEP AT KARCHAM WANGTOO-(JAI PRAKASH	1000.00
	INDUSTRIES LTD.) HIMACHAL PRADESH	
5.	HEP AT HIBRA—(DHAMWARI POWER CO.) HIMACHAL	231.00
	PRADESH	
6.	UHL III HEP—(BALLARPUR INDUSTRIES LTD.)	100.00
	HIMACHAL PRADESH.	
7.	TPS AT DHOLPUR—(RPG INDUSTRIES) RAJASTHAN	778.00
8.	HEP AT SRINAGAR (DUNCAN INDUSTRIES LTD.) U.P.	330.00
9.	LIGNITE PP AT SURAT—(GIPCL)—GUJARAT	250.00
10.	TPS AT RAIGARH—(JINDAL POWER LTD.)—M.P.	500.00
11.	DGPP AT PITHAMPUR—KHEDA—(SHAPOORJI	127.00
	PALLONJI POWER CO. LTD.)—M.P.	
12.	CCGT AT KHANDWA-(MADHYA BHARAT ENERGY	150.00
	CORPN. LTD.) M.P.	
13.	CCPP AT RAIGARH—(ALPINE POWER SYSTEM LTD.)	330.00
	M.P.	550,00
14.	DGPP AT RATLAM—(NOVOPAN INDUSTRIES LTD.),	120.00
14.	DOLL AL KATEAM—(NOTOLAN INDUSTRIES DID.),	120.00

S. No.	Name of the Project/executing Agency/State	Capacity (M.W)
	M.P.	
15.	TPS II AT KORBA EAST—(RAIPUR ALLOYS & STEELS LTD.) M.P.	210.00
16.	CCPP AT PATALGANGA—(RELIANCE PATALGANGA POWER PVT. LTD.) MAHARASHTRA	410.00
17.	TPA 'A' AT KRISHNAPATNAM—(GVK POWER LTD.) ANDHRA PRADESH	500.00
18.	TPS II AT JEGURUPADU—(GVK INDUSTRIES), A.P.	235.00
19.	DGPP AT TELGI—(KEI ENERGY LTD.) KARNATAKA	150.00
20.	CCPP AT BIDADI—(KARNATAKA POWER CORPN. LTD.)	300.00
	KARNATAKA	
21.	CCPP AT NANJANGUD—(IPS POWER CO.) KARNATAKA	110.00
22.	CCPP AT MANDYA—(INDIAN POWER PARTNERS) KARNATAKA	145.00
23.	DGPP AT KOLAR—[HMG POWER (KOLAR) LTD.] KARNATAKA	100.00
24.	DGPP AT BIDAR—[HMG POWER (BIDAR) LTD.]	100.00
25.	KARNATAKA DGPP AT JAMKHANDI—[HMG POWER (JAMKHANDI)	100.00
_	LTD.] KARNATAKA.	
26.	DGPP AT INDI,—[HMG POWER (INDI) LTD.] KARNATAKA	100.00
27.	CCPP AT BANGALORE—(PEENYA POWER CO.) KARNATAKA	100.00
28.	CCPP AT HASSAN—(HASSAN POWER SUPPLY CO. LTD.) KARNATAKA	200.00
29.	TPS AT CHAMALPURA—(MYSORE POWER GEN. PVT.	500.00
30.	LTD.) KARNATAKA TPS NEAR MANGALORE—(NAGARJUNA GROUP)	1000.00
31.	KARNATAKA TPS AT , HOSPET—(DECCAN POWER PROJECT LTD.)	500.00
31.	KARNATAKA	500.00
32.	CCGP AT KOTTUKAL—(KUMAR ENERGY CORPN.)	348.00
33.	KERALA TPS AT VVPEEN (CLACINIENTED ON PUTE 1 TO 1	
34.	TPS AT VYPEEN—(SIASIN ENERGY PVT. LTD.) KERALA DGPP AT KASARGOD—(KASARGOD POWER LTD.)	650.00
57 F1	KERALA	60.00
35.	RELOCATION TPS—(HMG POWER LTD.) TAMIL NADU	1000 00
36.	CCPP AT KATTUPALLI—(GVK GENERATION LTD.)	1380.00
	TAMIL NADU	1000.00
37.	AT JAYANKUNDAM—(JAYANKUNDAM LIGNITE POWER CORPN.) TAMIL NADU	550.00
38.	GTPP AT VEMBAR—(INDIAN POWER PROJECTS LTD.) TAMIL NADU	2000.00
39.		
	TPS III AT NORTH MADRAS—(TRI-SHAKTI ENERGY PVT. LTD.) TAMIL NADU	500.00
40.	DGPP AT SAMALPATTI—(SAMALPATTI POWER CO.) TAMIL NADU	100.00

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to Questions

S.	No. Name of the Project/executing Agency/State	Capacity (M.W)
41.	TPS AT LAPANGA—(SAMALAI POWER CO.) ORISSA	500.00
42.	TPS AT BOMLAI—(INDECK BOMLAI ENERGY CENTRE)	500.00
_	ORISSA	2060.00
43.	TPS AT HIRMA—(CONSOLIDATED ELECTRIC POWER ASIA)—ORISSA	3960.00
44.	SAGARDIGHI—(SAGARDIGHI POWER CO. LTD.) WEST	1000.00
	BENGAL	120.00
45.	CCPP AT NAMRUP—(ASSAM VALLEY POWER CORPN.) ASSAM	120.00

#### Base oil refinery in Orissa and Andhra Pradesh

1841. SHRI K.M. KHAN. Will the PRIME MINISTER be pleased to state:

- (a) whether any private organisation has been permitted to set up a base oil refinery in the east coast of Orissa;
- (b) if so, the details thereof together with its objectives;
- (c) whether such a refinery would reduce import of lubricants to a larger extent:
- (d) whether Government propose to ask the said organisation or other organisations in private sector to set up similar refinery in Andhra Pradesh; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) LOI has been issued to M/s. Ashok Leyland, Madras to set up and operate an Oil Refinery of 2 MMTPA capacity in Orissa to produce range of lubricating oil base stocks (LOBS). The increased indigenous production of LOBS would help reduction of imports of the product.

(d) and (e) At present there is no such proposal.

# Assistance from foreign countries and private companies in oil sector

### 1842. SHRI SANJAY DALMIA: SHRI ISH DUTT YADAV:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have sought assistance from foreign countries and private companies in the oil sector;
- (b) if so, the details thereof, including the names of such oil fields;
- (c) whether any agreement has been reached in this regard during the last six months:
  - (d) if so, the details thereof; and
- (e) the extent to which the production of oil and natural gas is likely to increase as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (e) The oil sector has been opened up for private investment including foreign investment in the exploration and production of oil and gas, refining and marketing of petroleum products. There have been nine rounds of bidding for exploration and two rounds of bidding for the development of small-sized and medium-sized fields under production sharing arrangements. So far Government